

and loss account of the proposed amalgamated entity as on 01.04.2023 will be certified by any of the Chartered Accountant. **Submissions heard. Order is reserved.**

Submissions in the main petition heard on behalf of the learned counsel for the Petitioner. List the matter for submissions on behalf of the learned counsels for the Income Tax Department and IRDAI on 22.05.2024 at 10:30 am.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 01, 2024